

MR. SPEAKER : The only problem with me is that the case is subjudice. That is coming in my way. (*Interruptions*) I have received communications from other hon. Members of this House also. Unnecessarily, their names have been dragged in. It is paining me greatly. How can this thing go on like this ?

SHRI S. JAIPAL REDDY : What is to be done ?

PROF. MADHU DANDAVATE (Rajapur) : Now they dragged in the names of the Ministers and they resigned. Tomorrow, if they refer to the Prime Minister, can you imagine what will happen ? This is a very dangerous situation. There was just a cursory reference and they had to resign and go !

(*Interruptions*)

MR. SPEAKER : I recognise it. I value your views and I also share your views on this subject. That is what I told you.

(*Interruptions*)

MR. SPEAKER : We have to find a way out. For that, I have to take your advice also. I want to settle this once and for all. This is something absolutely irrational.

BUSINESS ADVISORY COMMITTEE

Twenty first Report

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : I beg to move :

"That this House do agree with the Twenty-first Report of the Business Advisory Committee presented to the House on the 10th March, 1986."

MR. SPEAKER : The question is :

"That this House do agree with the Twenty-first Report of the Business Advisory Committee presented to the House on the 10th March, 1986."

The motion was adopted.

12.21 hrs.

[MR. DEPUTY SPEAKER *In the Chair*]

MATTERS UNDER RULE 377

[*Translation*]

(i) Need to check the underground water pollution caused by wastes released by Kanpur Chemical Works

SHRI JAGDISH AWASTHI (Bilhaur) : There is urgent need to check the increasing pollution of the underground water caused by the chemical industries located at Kanpur city in Uttar Pradesh.

The effluents and other wastes of Kanpur Chemical Works in Anwarganj area of Kanpur are released over the ground and they are slowly seeping underground and mixing up with the underground water, thereby causing serious pollution. Due to this poisonous seepage, yellowish polluted water is oozing out of handpumps and wells in an area of 3 kilometres around the factory.

If immediate steps are not taken to check the seepage of these poisonous wastes underground, the entire Kanpur and the neighbouring areas are likely to be struck by epidemic and the underground water will be polluted. Therefore, the Government should immediately intervene and give clear instructions to the State Government to check the pollution of underground water.

[*English*]

(ii) Provision of more airport facilities in Kerala

SHRI MULLAPPALLY RAMACHANDRAN (Cannanore) : The Airport facilities in Kerala are absolutely inadequate in view of the increasing number of passengers who resort to air travel. At present, the State of Kerala has only two Airports, one at Trivandrum and the other at Cochin. It is indeed a pity that the major city of Cochin which is the industrial and Commercial Centre of Kerala does not have a civil Airport of its own. At Cochin, the Indian Airlines still use the Naval Air Base for operation of domestic flights in spite of the ever increasing air traffic.

It is, therefore, imperative to open a full-fledged airport at Cochin without further delay. So long as the airport at Trivandrum